

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.408
Appeal No.351/252/ND/2020

IN THE MATTER OF:

Innovaccer Management Pvt Ltd	...	Appellant
Versus		
Registrar of Companies NCT of Delhi Haryana	...	Respondent

Order under Section 252 of Companies Act, 2013.

Order delivered on 14.03.2023

Coram:

Mr. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 25.04.2023.

Sd/-
(Court Officer)